

AS PASSED BY THE RAJYA SABHA  
ON THE 14TH AUGUST, 2013.

**Bill No. XXIII-C of 2013**

THE NATIONAL WATERWAY (LAKHIPUR-BHANGA STRETCH OF  
THE BARAK RIVER) BILL, 2013  
(AS PASSED BY THE RAJYA SABHA)

A

BILL

*to provide for the declaration of the Lakhipur-Bhanga Stretch of the Barak River to be a national waterway and also to provide for the regulation and development of the said Stretch of that river for the purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto.*

BE it enacted by Parliament in the Sixty-fourth Year of the Republic of India as follows:—

1. (1) This Act may be called the National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Act, 2013.

Short title and commencement.

5 (2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. The Lakhipur-Bhanga Stretch of the Barak River, the limits of which are specified in the Schedule, is hereby declared to be a National Waterway.

Declaration of Lakhipur-Bhanga Stretch of Barak River to be National Waterway.

10 3. It is hereby declared that it is expedient in the public interest that the Union should take under its control the regulation and development of Lakhipur-Bhanga Stretch of the Barak River for the purposes of shipping and navigation on the National Waterway to the extent provided in the Inland Waterways Authority of India Act, 1985.

82 of 1985.

Declaration as to expediency of control by the Union of Lakhipur-Bhanga Stretch of Barak River for certain purposes.

## THE SCHEDULE

(See section 2)

### LIMITS OF THE NATIONAL WATERWAY (LAKHIPUR-BHANGA STRETCH OF THE BARAK RIVER)

The eastern limit of the waterway shall be a line drawn across the Barak River in the State of Assam at Lakhipur ferry ghat (at latitude  $24^{\circ} 47' 26''$  north and longitude  $93^{\circ} 00' 14''$  east) and the western limit shall be a line drawn across the Barak River at a distance of two hundred meters east of its bifurcation point at Bhanga (at latitude  $24^{\circ} 52' 33''$  north and longitude  $92^{\circ} 29' 48''$  east).

RAJYA SABHA

---

A

BILL

to provide for the declaration of the Lakhipur-Bhanga Stretch of the Barak River to be a national waterway and also to provide for the regulation and development of the said Stretch of that river for the purposes of shipping and navigation on the said waterway and for matters connected therewith or incidental thereto.

---

*(As passed by the Rajya Sabha )*